## Annexure-1

Name of the corporate debtor: Indian Clothing League Private Limited; Date of commencement of CIRP: 2<sup>nd</sup> May 2023; List of creditors as on: 17<sup>th</sup> February 2025

## List of secured financial creditors belonging to any class of creditors)

(Amount in ₹)

S1.	Name	Details of claim received		Details of claim admitted						Amount	Amount of any	Amount	Amount of	Remarks,
No	. of creditor									of	mutual dues,	of claim	claim under	if any
										contingent	that	not	verification	
										claim	may be set-off	admitted		
		Date of	Amount	Amount of	Nature	Amount	Amount	Whether	%					
		receipt	claimed	claim	of	covered by	covered by	related	voting					
				admitted	claim	security	guarantee	party?	share in					
						interest			CoC					
_	D '1 N (' 1	10.05.2022	270202070 41	270202070	F: : 1	270202070	NI . C	2.7	260407	0	^	0		A 1 '44 1
1	Punjab National Bank	10.05.2023	270203978.41	2/02039/8	Financial	270203978	No information	No	36.94%	0	0	0	0	Admitted
					Claim									
2	Indian Bank	16.05.2023	202672705.00	202672705		202672705	No information	No	27.71%	0	0	0	0	Admitted
					Claim									
3	Shriram Finance Limited	16.05.2023	254732409.00	254732409		254732409	No information	No	34.82%	0	0	0	0	Admitted
					Claim									
4	Shriram Housing Finance Limited	20.05.2023	3880798.00	3880798	Financial	1 3880798	No information	No	0.53%	0	0	0	0	Admitted
					Claim									
	Total		731489890.41	731489890					100%	0	0	0	0	

**Note**: All the Financial Creditors were requested vide the email bearing Ref No. DD/IBC/23-24/IRP/ICLPL/ 75 Dated 12<sup>th</sup> July 2023 to provide information as per the item 4 in the Form-C prescribed under Regulation 8 of IBBI (IRP for CP) Regulations 2016 (iii) Amount of claim covered by guarantee, if any and (iv) Name and address of the guarantor(s). None of the FCs clarified the requested information pertaining the item 4 in the Form-C prescribed under Regulation 8 of IBBI (IRP for CP) Regulations 2016 (iii) Amount of claim covered by guarantee, if any and (iv) Name and address of the guarantor(s).